

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY AT NEW DELHI
(APPELLATE JURISDICTION)

IA No. 138 of 2014 in DFR (RP) 798 of 2014 in Appeal No. 153 of 2012

Dated: 23rd April, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

IN THE MATTER OF:

M/s East Coast Railway

... Review Petitioner/ Appellant

Vs.

**Orissa Electricity Regulatory
Commission & Ors.**

... Respondents

Counsel for the Appellant(s) ...

Ms. Gitanjali Mohan

Counsel for the Respondent(s) ...

Mr. R.K. Mehta
Ms. Ishita C. Dasgupta for R-2
Mr. Hasan Murtaza

ORDER

Heard the learned counsel for the parties.

Order is reserved.

**(Justice Surendra Kumar)
Judicial Member**
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**(Rakesh Nath)
Technical Member**